GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:735
ANSWERED ON:08.08.2013
SCHEME FOR LEADERSHIP DEVELOPMENT OF MINORITY WOMEN
Bishnoi Shri Kuldeep

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has launched a scheme for Leadership Development of Minority Women;
- (b) if so, the salient features of the scheme and its training module along with the details for enrolment of organizations/ institutions for conducting training programmes for minority women; and
- (c) the time by which the said scheme is likely to be implemented especially in Haryana?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) & (b) Yes Madam. From the year 2012-13, the Ministry has started implementation of a scheme for "Leadership Development of Minority Women" with the objective to empower and instill confidence among minority women including their neighbours from other communities not exceeding 25% of the project proposal living in the same village/locality, by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels. The scheme has been revised in 2013-14 and branded as "Nai Roshni". The trainings are organized through eligible Non-Governmental Organizations (NGOs) all over the country including Haryana. Training modules include one week Non-Residential/Residential trainings on the subjects viz. Government Mechanism, Health and Hygiene, Public Distribution System, Common Childhood Illness & Immunization, Schemes/ Programmes for Welfare of Minorities, Family Planning, Home Management, Issues related to Women, Leadership of Women, Life Skills and Waste Water Sanitation & Solid Waste Disposal. During 2012-13, Rs.10.45 Crore have been released to 64 organizations of 12 States for implementation of the programme for 36950 women.
- (b) No proposal was received from Government of Haryana during 2012-13. As per revised scheme, w.e.f. 2013-14, when the proposals of NGOs, who fulfill the mandatory criteria prescribed under the scheme, are received with recommendation from District Authorities within prescribed time limit, they are considered.